

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

ORDER

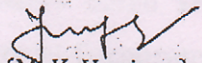
No: 594

Dated: 20.08.2016

In the interest of administration, following transfers and postings of the District Judges are hereby made:

- 1) Sh. Ashok Kumar Koul, Registrar Vigilance, High Court of Jammu and Kashmir is transferred and posted as the Registrar General of the High Court of Jammu and Kashmir. He shall assume the charge of his office in the afternoon of the 20th day of August, 2016.
- 2) Sh. Rakesh Sagar Jain, Principal District and Sessions Judge, Udhampur, is transferred and posted as Registrar Vigilance of the High Court of Jammu and Kashmir. He shall assume the charge of his office on the 23rd day of August, 2016, after handing over the charge of the Court of Principal District and Sessions Judge, Udhampur to the Additional District and Sessions Judge, Udhampur.

By Order


(M. K. Hanjura)
Registrar General

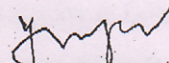
No. 1771-82/65

Dated: 20.08.2016

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary/Bench Secretary to Hon'ble the Chief Justice, High Court of J&K,
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar (Judicial), High Court of J&K, Jammu/Srinagar,
5. Principal District and Sessions Judge, Udhampur,
6. Additional District and Sessions Judge, Udhampur,
7. Chief Accounts Officer, High Court of J&K, Main Wing, Srinagar,
8. Accounts Officer, High Court of J&K, Jammu/Srinagar,
9. Concerned,
.....for information & necessary action.

10. Office file.


Registrar General